

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No.OA 1359 of 97

Date of order : 20.8.04

Present : Hon'ble Mr.D.C.Verma, Vice-Chairman

Hon'ble Mr.M.K.Mishra, Administrative Member

MALAY KR. MUKHOPADHYAY

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents : Mr.S.K.Dutta, counsel

O R D E R

D.C.Verma, VC

None appears for the applicant. Ld.counsel for the respondents is present. It is found from the record that on several previous dates also the ld.counsel for the applicant ^{has not} was present. It appears that the applicant has lost interest in this OA.

2. The OA is therefore dismissed for default. No order as to costs.

MEMBER(A)

in

VICE-CHAIRMAN

